

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4508
ANSWERED ON:03.05.2012
SAFETY OF OIL INSTALLATIONS
Khaire Shri Chandrakant Bhaurao;Rajesh Shri M. B.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has set up a Committee to look into the safety of oil installations and amendment of petroleum rule for Oil Industries Safety Directorate Standard (OISD).
- (b) if so, whether the Committee has submitted its report;
- (c) the details of the report alongwith the status of its implementation;
- (d) the action taken by the Government to ensure that the safety standards meet the highest international standard of safety certification; and
- (e) the reasons and the basis for amendment in OISD ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) : No, Madam.

(b) & (c) : Do not arise in view of reply to part (a) above.

(d) : Ministry of Petroleum and Natural Gas (MoP&NG), through a resolution in 1986, constituted the Safety Council. The major objective of the Safety Council is to lay down the procedures and guidelines in the matter of design, operations and maintenance as also the creation of new assets with a view to achieving the highest safety standards in a cost effective manner. Safety Council is assisted by Oil Industry Safety Directorate (OISD).

(e) : Oil Industries Safety Directorate (OISD) Standards are amended based on the latest developments, experiences gained from time to time with regard to safety and input from industry for upgradation of safety practices.